identified for implementation of the Project.

#### ANNEXURE\_I

List of States and Union Territories

## S. No. States

- 1. Andhra Pradesh
- 2. Assam

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- 3. Bihar
- 4. Haryana
- 5. Jammu and Kashmir
- 6. Maharashtra
- 7. Madhya Pradesh
- 8. Manipur
- 9. Meghalaya
- 10. Nagaland
- 11. Orissa
- 12. Rajasthan
- 13. Sikkim
- 14. Tamil Nadu
- 15. Tripura
- 16. Uttar Pradesh
- 17. West Bengal Union Territories
- 18. Andaman and Nicobar
- 19. Arunachal Pradesh
- 20. Mizoram.

#### **Incidence of Sexually Transmitted diseases**

- 1513. SHRI SYED SHAHABUDDIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the incidence of sexually transmitted the increase in the country; diseases is on
- (b) whether it is a fact that 10-20 per cent of the population including teenagers suffer from such diseases; and
- (c) the steps Government propose to take to control its prevalence and to provide treatment?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) There is no clear cut evidence to this effect. Due to better treatment facilities provided at over 250 functioning STD clinics, however, larger number of cases are reporting at these clinics.

- (b) There is no reliable statistics warranting the assumption.
- (c)'Over 250 STD clinics are providing treatment facilities to the patients. Under the Sixth Plan, the Central Government is providing assistance to the States/Union Territories by way of training in the discipline of venereology, training of medical officers/laboratory technicians/ educators/public health nurses. Research is also being conducted in these diseases.
- 1514. [Transferred to the 5th August,

### Medical Colleges in India

- 1515. SHRI SYED SHAHABUDDIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the total admission capacity of medical colleges in India of the degree level as on 1-7-1982;
- (b) the number of seats subject to reservation;
- (c) the various grounds of reservation apart from the statutory provision for SC/ST;
- (d) the number of seats subject to payment of capitation fee or donation; and
- (e) the number of seats available to Indian nationals for admission on merit?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) 13,000 approximately.

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(b) to (e) The basis and extent of reservations of seats, apart from the reservations for Scheduled Castes and Scheduled Tribes, vary from State to State.\* Information in this regard is not available with the Government of India. As per information available with this Ministry four medical colleges in Karnataka are charging capitation fees. In these colleges, 5 per cent seats are reserved for candidates from Karnataka who are admitted on payment of Rs. 60,000, 20 per cent seats are meant for external candidates who are admitted on payment of Rs. 1.60 lakhs and 10 per cent seats are allotted by the management. In addition, three newly set up medical colleges in Karnataka and one newly set up medical college' in Andhra Pradesh are also charging capitation fees.

# Over-crowding in General Wards in Assam hospitals

1516. SHRI ROBIN KAKATI-. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to .state:

- (a) whether Government are aware that all the General patient's wards of Assam Medical College and Gau-hati Medical College are over-crowded:
- (b) what is [thte average bed occupancy in each department's general patients wards per month during 1981-82 of the above two colleges; and
- (c) what steps have been taken so far to reduce this unhealthy condition in the patient's wards of these two medical colleges?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

मीतियाबिन्द् उपचार पर्यबेशणार्थ समिति

- 1517 थी श्रास्विती कुमार : क्या स्वास्थ्य तथा परिचार कल्याम मंत्री यह बताने की कुमा करेंगे कि :
- (क) क्या यह सब है कि विभाग में मोतियाबिन्द और ग्रांखों के ग्रन्य रोगों के उपचार सम्बन्धी कार्य के पर्यवेक्षणार्थ एक समिति नियुक्त की गई है, यदि हां, तो मंत्रीगण को छोड़कर उसके सदस्यों के नाम क्या है;
- (ख) उक्त समिति के प्रसिद्ध नेव चिकित्सकों तथा सामाजिक कार्यकर्ताओं के नाम क्या हैं ;
- (ग) गत तीन वर्षों के दौरान हुई इस समिति की बैठकों तथा इसके समक्ष रखे गए प्र<sup>इ</sup>तावों श्रौर सुझावों का ब्यौरा क्या है:
- (घ) गत तीन वर्षों के दौरान देश में केन्द्रीय सरकार के संस्थानों तथा अन्य संस्थानों के पर्यवेक्षण में पृथक्-पृथक् कितने आपरेशन किये गये तथा उनमें से सफल रहे आपरेशनों की प्रतिशतता क्या है:
- (ङ) कितने नीम हकीम व्यक्तियों को इस कार्य को करने से रोका गया ;
- (च) उन बड़ी-बड़ी संस्थाघों के नाम क्या हैं जो हर वर्ष भारी संख्या में ग्रापरेशन करती हैं ; ग्रीर
- (छ) इस सम्बन्ध में गत तीन वर्षों के दौरान केन्द्रीय सरकार द्वारा व्यय की गई राशि तथा विदेशों से प्राप्त हुई राशि का ब्यौरा क्या है ?

स्वास्थ्य तथा परिवार कल्याण मंत्रालय में उपनंत्री (कुमारी कुमुद बेन मणिशंकर जोशी): (क) नहीं।